## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 14/BB/ 2018	-	For hearing	Rule 4(1)	M/s Reliance Nippon Life Asset Management Limited and another Vs M/s Biodiversity Conservation India Private Limited

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

998633098

N.K. Mip S. Naghunardes M.G. Nanfyros Nivell. 138.

ORDER

Counsel for Petitioner is present. Matter is listed today for hearing on the maintainability of the petition against the guarantor. Since Financial Creditor already filed one more petition against the main Corporate Debtor bearing C.P (IB) No.03/18. Therefore, on the request of Counsel for Financial Creditor this matter is also ordered to be list it on 21/02/2018.

Member (T)

Member (J)